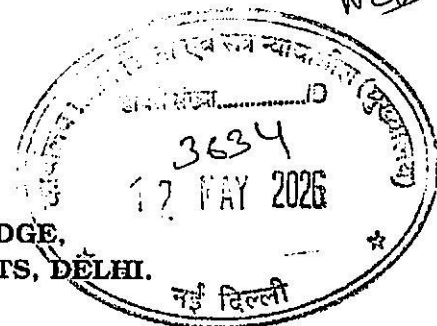


Weld

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT : KARKARDOOMA COURTS, DELHI.**



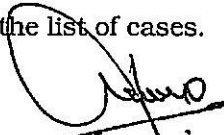
**ORDER**

In order to have equal distribution of work amongst the Courts, the cases pending in the court of Ms. Gomati Manocha, DJ-02/NE, as mentioned at S. No. 1 to 100 as per "Annexure-A" (list attached herewith) are hereby withdrawn and assigned to the court of Sh. Aashish Gupta, DJ-01/NE, for disposal in accordance with law, **with immediate effect.**

S. No	Name of the Transferor Court	Number of cases withdrawn	Name of Transferee Court
1.	Ms. Gomati Manocha, DJ-02, North-East District, Karkardooma Courts, Delhi	Serial No. 01 to 100 Total = 100 (List Annexed as Annexure 'A')	Sh. Aashish Gupta, DJ-01, North-East District, Karkardooma Courts, Delhi

The Ahlmad/Asstt. Ahlmad of the Transferor Court shall ensure that the files be sent to the transferee courts well before the next date of hearing fixed in the matter, so as to avoid any inconvenience to the litigants/lawyers. Ahlmad/Asstt. Ahlmad of the transferor/transferee Courts shall display the list of cases outside the courts Rooms.

The order be uploaded on the website alongwith the list of cases.

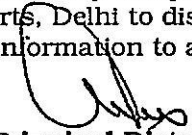
  
(SANJAY SHARMA-I)  
Principal District & Sessions Judge,  
North-East District,  
Karkardooma Courts, Delhi.

4040-4056  
No. \_\_\_\_\_/Judl./N-E/KKD/Delhi/2026

Dated : 11 MAY 2026

**Copy forwarded for information and necessary action :-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi
3. The Judicial Officers concerned with the request to direct the concerned official to paste a copy of this order, outside their Court Rooms/Ahlmad Rooms.
4. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi
5. The Secretary, Shahdara Bar Association, Karkardooma, Delhi, to display this order on the notice board, for the notice of all the Lawyers/Litigants.
6. The In-charge, Lock-up, Karkardooma Courts, Delhi.
7. The Administrative Officer (Judl.) of Administration Branch/Filing/CJM Office and Facilitation Center, North-East District, Karkardooma Courts, Delhi.
8. The Branch In-charge, Computer Branch, Karkardooma Courts is directed to do the needful accordingly.
9. The Website Committee, Tis Hazari Courts & Karkardooma Courts, Delhi through LAYERS.
10. R & I Branch to upload the same on LAYERS.
11. Ahlmad of the concerned Courts, for information and necessary compliance.
12. The Care Taker, North-East District, Karkardooma Courts, Delhi to display the same on the notice board of this court complex premises for information to all concerned.
13. PS/Reader to the undersigned.

  
**Principal District & Sessions Judge,**  
North-East District,  
Karkardooma Courts, Delhi.

**District and Sessions Judge, North-East, KKD  
IN THE COURT OF: Ms. Gomati Manocha  
District Judge**

Sr. No.	Cases	Party Name	Date of Registration	Age	Next Purpose	Next Date of Hearing
1	CS/476424/2015	REHANA PARVEEN Vs ABDUL ANFES	06-03-2014	12 years 1 month 23 days	Final Arguments	15-07-2026
2	CS/111/2021	KRISHNA Vs GAURAV	04-05-2021	4 years 11 months 25 days	Plaintiff/Petitioner Evidence	12-10-2026
3	SUCCESSION COURT/1/2021	SHASHI Vs STATE	28-06-2021	4 years 10 months 1 day	Plaintiff/Petitioner Evidence	28-10-2026
4	CS/133/2021	RENU SAINI AND ORS. Vs LIFE INSURANCE CORPORATION OF INDIA AND ORS.	12-07-2021	4 years 9 months 17 days	Plaintiff/Petitioner Evidence	27-11-2026
5	CS/131/2021	SONU KUMAR Vs WILSON JOHN	20-07-2021	4 years 9 months 9 days	Final Arguments	06-08-2026
6	CS/143/2021	ISHWAR CHAND YADAV Vs RAMESH KUMAR	27-07-2021	4 years 9 months 2 days	Final Arguments	03-08-2026
7	CS/141/2021	ABDUL MALIK Vs MOHD ALAM	30-07-2021	4 years 8 months 30 days	Misc. Arguments	29-05-2026
8	MISC DJ/261/2021	FARZANA Vs BAHAR AHMED	04-08-2021	4 years 8 months 25 days	Issues	19-11-2026
9	CS/159/2021	MOHD. IMRAN Vs MOHD. RAFIQ	11-08-2021	4 years 8 months 18 days	Plaintiff/Petitioner Evidence	19-08-2026
10	CS/183/2021	HANIF IODHI Vs SARTAJ BANO	27-08-2021	4 years 8 months 2 days	Defendant/Respondent Evidence	18-05-2026
11	CS/185/2021	KRISHIN YADAV Vs SUDHA DEVI	27-08-2021	4 years 8 months 2 days	Plaintiff/Petitioner Evidence	18-05-2026
12	CS/186/2021	MOHD. RIZWAN Vs RAHMATULLA	28-08-2021	4 years 8 months 1 day	Misc. Arguments	25-11-2026
13	CS/192/2021	URMILA DEVI Vs RAJESH KUMAR VERMA	31-08-2021	4 years 7 months 29 days	Misc. cases	20-07-2026
14	CS/194/2021	OM PRAKASH GAUR Vs BRIJ KISHORE GAUR	02-09-2021	4 years 7 months 27 days	Misc. cases	10-08-2026
15	CS/196/2021	ASIF ALI Vs SAYARA BANO	04-09-2021	4 years 7 months 25 days	Defendant/Respondent Evidence	14-05-2026
16	CS/197/2021	SUDHA Vs ANNU	04-09-2021	4 years 7 months 25 days	Plaintiff/Petitioner Evidence	07-10-2026
17	CS/199/2021	BIJAY PAI. SINGH YADAV Vs RAM PAI SHARMA	07-09-2021	4 years 7 months 22 days	Defendant/Respondent Evidence	14-09-2026
18	CS/264/2021	BRIJ BHUSHAN SHARMA Vs RAJESH SHARMA	26-10-2021	4 years 6 months 3 days	Defendant/Respondent Evidence	13-08-2026
19	CS/268/2021	DARSHAN BEDI Vs PIYUSH TIWARI AND ORS	30-10-2021	4 years 5 months 30 days	Misc. cases	20-11-2026
20	CS/276/2021	SUDHISH KUMAR AND ORS Vs CH. RAM PAI AND ORS	08-11-2021	4 years 5 months 21 days	Misc. cases	27-10-2026
21	CS/292/2021	ARMAN KHAN Vs MEHRUNISHA AND ORS	03-12-2021	4 years 4 months 26 days	Plaintiff/Petitioner Evidence	29-10-2026
22	CS/297/2021	DINESH KUMAR Vs RATTAN LAI	08-12-2021	4 years 4 months 21 days	Misc. cases	15-07-2026
23	CS/305/2021	JAGJEET SINGH Vs IQBAL KHAN	17-12-2021	4 years 4 months 12 days	Plaintiff/Petitioner Evidence	05-10-2026
24	CS/309/2021	SUMAN LATA Vs VIJAY PAI	20-12-2021	4 years 4 months 9 days	Plaintiff/Petitioner Evidence	13-07-2026
25	CS/312/2021	SH. JITENDRA KUMAR GUPTA Vs SH. SOHANVIR SINGH	22-12-2021	4 years 4 months 7 days	Plaintiff/Petitioner Evidence	15-10-2026
26	CS/20/2022	SANTOSH KUMAR GUPTA Vs RASHIDDAN	01-02-2022	4 years 2 months 28 days	Final Arguments	28-07-2026

27	CS/43/2022	ANUP GUPTA AND ORS Vs GEETA SHRIVASTAVA AND ORS	25-02-2022	4 years 7 months 4 days	Defendant/Respondent Evidence	17-07-2026
28	CS/254/2022	AKASH CHAUDHARY Vs DEEP CHAND	18-10-2022	3 years 6 months 11 days	Misc. cases	25-08-2026
29	CS/761/2022	BHAWANI Vs BHOORE SINGH	01-11-2022	3 years 5 months 28 days	Plaintiff/Petitioner Evidence	23-11-2026
30	CS/767/2022	PREETI SAXENA Vs PARVEEN SINGHAL	01-11-2022	3 years 5 months 28 days	Plaintiff/Petitioner Evidence	17-05-2026
31	CS/263/2022	M/S TIMES INTERIOR Vs M/S A-ONE DESIGN AND INTERIGN PVT LTD	02-11-2022	3 years 5 months 27 days	Final Arguments	15-05-2026
32	MISC DJ/334/2022	MOHD RIZWAN Vs RAHMATULLA	02-11-2022	3 years 5 months 27 days	Misc. Arguments	25-11-2026
33	CS/778/2022	MANJU Vs YUSUF KHAN	11-11-2022	3 years 5 months 18 days	Misc./ Arguments	15-05-2026
34	CS/779/2022	NAVEEN JINDAL Vs SUNITA RANA	11-11-2022	3 years 5 months 18 days	Issues	17-07-2026
35	CS/790/2022	BHUMIT ENTERPRISES Vs POONAM ANAND	14-11-2022	3 years 5 months 10 days	Plaintiff/Petitioner Evidence	17-09-2026
36	CS/791/2022	MOHD SALMAN Vs MOHD ANIS	19-11-2022	3 years 5 months 10 days	Plaintiff/Petitioner Evidence	15-05-2026
37	CS/792/2022	ROHIT MISHRA Vs RANI AND ORS	23-11-2022	3 years 5 months 6 days	Misc. Arguments	26-11-2026
38	CS/794/2022	ISI AMUDEEN AND ANR Vs MOMINA	24-11-2022	3 years 5 months 5 days	Misc. cases	10-09-2026
39	CS/300/2022	KAMLESH KASHYAP Vs RATAN LAL AND ORS	25-11-2022	3 years 5 months 4 days	Defendant/Respondent Evidence	25-11-2026
40	CS/301/2022	SURESHWATI Vs MANOJ AND ORS	25-11-2022	3 years 5 months 4 days	Plaintiff/Petitioner Evidence	12-10-2026
41	PC/A/608/2015	HIMANSHU GUPTA Vs STAFF ORTHERS	03-08-2015	10 years 8 months 26 days	Defendant/Respondent Evidence	02-11-2026
42	EX/A/819/2015	HDFC BANK LTD Vs SATISH KUMAR	27-08-2015	10 years 8 months 7 days	Misc. cases	26-11-2026
43	CS/476256/2015	RADHEY SHYAM JAIN Vs HAFI YAMFFN	28-08-2015	10 years 8 months 1 day	Plaintiff/Petitioner Evidence	18-11-2026
44	CS/253/2023	M/S CHANDRASEKHARA PHARMA PVT. LTD. Vs BABITA TYAGI AND ANR	20-09-2023	2 years 7 months 9 days	Plaintiff/Petitioner Evidence	11-08-2026
45	CS/476307/2015	SIRAJUDDIN Vs AKHIL AHMED	01-09-2015	10 years 7 months 28 days	Plaintiff/Petitioner Evidence	22-10-2026
46	CS/260/2023	MANISHA GUPTA Vs URMILA DEVI AND ORS	22-09-2023	2 years 7 months 7 days	Plaintiff/Petitioner Evidence	09-10-2026
47	CS/476181/2015	DIWAN SINGH PUNDIR Vs RAJESH KUMAR ANR	23-09-2015	10 years 7 months 6 days	Defendant/Respondent Evidence	17-09-2026
48	CS/262/2023	RAGHU TANWAR Vs VITNA RANI AND ORS	23-09-2023	2 years 7 months 6 days	Plaintiff/Petitioner Evidence	14-09-2026
49	CS/263/2023	PRAMOD SINGH Vs PARMESHWAR	23-09-2023	2 years 7 months 6 days	Plaintiff/Petitioner Evidence	14-05-2026
50	CS/770/2023	RAJ KUMAR GUPTA Vs SUNITA AND ORS	25-09-2023	2 years 7 months 4 days	Plaintiff/Petitioner Evidence	29-05-2026
51	CS/141/2024	SUSHIL KUMAR JAIN Vs SASHI RANI SASHI DEVI	03-10-2023	2 years 6 months 26 days	Misc. Arguments	09-09-2026
52	CS/273/2023	MAMTA Vs SUNNY AND ORS.	06-10-2023	2 years 6 months 23 days	Misc. cases	20-08-2026
53	CS/275/2023	MOHD HASAN Vs AKHIL AQ AHMAD	07-10-2023	2 years 6 months 22 days	Plaintiff/Petitioner Evidence	15-10-2026

54	CS/178/2023	VIKAS KUMAR AND ANR. Vs SATISH KUMAR	09-10-2023	2 years 6 months 20 days	Plaintiff/Petitioner Evidence	23-11-2026
55	CS/281/2023	KOMAL TIWARI Vs RISHABH SHARMA	11-10-2023	2 years 6 months 18 days	Misc. Arguments	20-08-2026
56	CS/282/2023	SANTOSH KUMAR Vs J.P. SHARMA	11-10-2023	2 years 6 months 18 days	Defendant/Respondent Evidence	27-10-2026
57	CS/293/2023	RAKHI Vs NAND KISHORE AND ORS.	19-10-2023	2 years 6 months 10 days	Misc. cases	06-08-2026
58	CS/296/2023	SHAKUNTLA Vs SUNITA GUPTA	20-10-2023	2 years 6 months 9 days	Plaintiff/Petitioner Evidence	08-09-2026
59	CS/303/2023	MUNNI SHARMA Vs KAMAL KANT SHARMA	30-10-2023	2 years 5 months 30 days	Plaintiff/Petitioner Evidence	14-09-2026
60	CS/1/2016	PANKAJ KUMAR GUPTA Vs ASHOK NAGRATH	02-01-2016	10 years 3 months 27 days	Plaintiff/Petitioner Evidence	11-09-2026
61	CS/376/2024	GUFRAH AHMED Vs SANTOSH PRAJAPATI	22-10-2024	1 year 6 months 7 days	Misc./ Appearance	29-07-2026
62	CS/377/2024	Dwanika Saw Vs TRISHILA JAIN DEVI	22-10-2024	1 year 6 months 7 days	Misc. cases	17-07-2026
63	CS/378/2024	NAFFM MALIK Vs SALIM MALIK	22-10-2024	1 year 6 months 7 days	Misc. cases	17-11-2026
64	CS/379/2024	KULDEEP Vs OMLATA DEVI	22-10-2024	1 year 6 months 7 days	Plaintiff/Petitioner Evidence	24-07-2026
65	CS/380/2024	MOHD SULEMAN Vs MOHD HARUN	23-10-2024	1 year 6 months 6 days	Misc. Arguments	06-11-2026
66	CS/22/2016	ASI AM MALIK Vs REHANA KHATOON AND ORS	11-01-2016	10 years 3 months 18 days	Misc. Arguments	03-08-2026
67	RCA DJ/21/2024	OM PRAKASH Vs SHRI PAI. SHARMA	24-10-2024	1 year 6 months 5 days	Final Arguments	29-05-2026
68	RCA DJ/31/2024	Mr Siraj Vs ASGAR ALI	18-11-2024	1 year 5 months 11 days	Arguments	28-09-2026
69	RCA DJ/36/2024	VIJENDER KUMAR GOFI VIJENDER KUMAR Vs GOPAL KRISHAN SHARMA THROUGH LR TARUN KUMAR SHARMA	04-12-2024	1 year 4 months 25 days	Final Arguments	29-05-2026
70	CS/42/2016	RAN SINGH Vs BABU	18-01-2016	10 years 3 months 11 days	Plaintiff/Petitioner Evidence	16-09-2026
71	CS/448/2024	MITHLESH PAL Vs SUDHA YADAV	17-12-2024	1 year 4 months 12 days	Plaintiff/Petitioner Evidence	12-08-2026
72	CS/452/2024	ASHA DEVI Vs CHANDER BHAN	19-12-2024	1 year 4 months 10 days	Misc. cases	27-07-2026
73	CS/454/2024	AMIT KUMAR Vs ANIL KUMAR	20-12-2024	1 year 4 months 9 days	Issues	25-11-2026
74	CS/455/2024	RAJEEV KUMAR Vs YASHI BHATI	20-12-2024	1 year 4 months 9 days	Issues	06-11-2026
75	CS/52/2016	KAILASH CHAND PATHAK Vs SHANTI DEVI	23-01-2016	10 years 3 months 6 days	Misc. Arguments	13-08-2026
76	CS/64/2016	SUNIL Vs DAYA CHAND	30-01-2016	10 years 2 months 30 days	Defence Evidence	05-10-2026
77	CS/458/2024	VINAY KUMAR Vs KESAR SINGH	20-12-2024	1 year 4 months 9 days	Issues	27-10-2026
78	CS/459/2024	KAJAL SHUKLA Vs ROHIT	20-12-2024	1 year 4 months 9 days	Misc. Arguments	24-07-2026
79	CS/316/2025	MANISH CHAURASIA Vs PRASHANT KUMAR	30-08-2025	7 months 30 days	Issues	20-05-2026
80	CS/317/2025	SATYAVEER Vs GAURAV SHARMA	01-09-2025	7 months 28 days	Misc. cases	17-09-2026
81	CS/327/2025	RAJ KUMAR Vs PRITI SHARMA	06-09-2025	7 months 23 days	Misc. cases	27-07-2026

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82	CS/328/2025	KAMRUDDIN Vs FIRDOS AND ANR	12-09-2025	7 months 17 days	Misc. cases	26-11-2026
83	CS/57/2016	KAILASH CHAND PATHAK Vs SHANTI DEVI	21-01-2016	10 years 3 months 6 days	Misc. Arguments	13-08-2026
84	CS/64/2016	SUNIL Vs DAYA CHAND	30-01-2016	10 years 2 months 30 days	Defence Evidence	05-10-2026
85	CS/331/2025	SALMAN Vs MOHD SUHAIL	15-09-2025	7 months 14 days	Plaintiff/Petitioner Evidence	03-11-2026
86	CS/333/2025	GIRISH CHAND SHARMA AND ORS Vs SHAKUNTALA DEVI AND ORS	16-09-2025	7 months 13 days	Misc. cases	21-09-2026
87	CS/338/2025	JAWAHAR LAL SHUKLA Vs VIMLA DEVI	18-09-2025	7 months 11 days	Misc. cases	16-07-2026
88	CS/339/2025	LALIT KUMAR SHARMA Vs SUNIL KUMAR CHATURVEDI	18-09-2025	7 months 11 days	Misc. cases	22-09-2026
89	RCA DJ/38/2025	VIJAY BHASKAR VERMA Vs SUNITA BANSIA ALIAS SUNITA PUROHIT	19-09-2025	7 months 10 days	Misc. Arguments	17-07-2026
90	CS/340/2025	SMT KANTA SHARMA Vs SMT KIRAN DEVI	19-09-2025	7 months 10 days	Issues	21-09-2026
91	EX/100/2025	Samindri Devi since deceased and ORS Vs Mukesh Kumar	20-09-2025	7 months 9 days	Misc. cases	12-08-2026
92	CS/341/2025	SMT. MAMTA SHARMA Vs SH. MAN MOHAN	20-09-2025	7 months 9 days	Misc. cases	20-09-2026
93	CS/67/2016	RAM AVTAR Vs BHIM SAIN	30-01-2016	10 years 2 months 30 days	Plaintiff/Petitioner Evidence	24-09-2026
94	CS/74/2016	KISHAN LAL Vs ASHOK KUMAR AND ORS.	02-02-2016	10 years 2 months 27 days	Defendant/Respondent Evidence	14-05-2026
95	CS/18/2016	DEV DUTT Vs BHAGWAN DUTT AND ORS	02-02-2016	10 years 2 months 27 days	Defendant/Respondent Evidence	08-09-2026
96	CS/347/2025	BHUSHAN SHARMA Vs SHAIL ENDRA SHARMA	25-09-2025	7 months 4 days	Misc. cases	16-07-2026
97	RCA DJ/41/2025	SATENDER Vs PREETI	27-09-2025	7 months 2 days	Misc. cases	11-08-2026
98	RCA DJ/44/2025	PROP OF M S SHYAM ELECTRONICS Vs SANJEEV KUMAR GOFL PROP OF M S	04-10-2025	6 months 25 days	Misc. cases	13-11-2026
99	RCA DJ/46/2025	SHRI SHIV DASS BABA GUSHALA TRUST Vs MUNICIPAL CORPORATION OF DELHI	09-10-2025	6 months 21 days	Misc. cases	05-08-2026
100	RCA DJ/50/2025	PUSHPA DEVI Vs STATE OF NCT DELHI	14-10-2025	6 months 15 days	Misc. Arguments	14-09-2026

*[Handwritten signature]*  
11/3/26